

COURT - I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 122 of 2016 and
IA No. 278 of 2016****Dated: 10th January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)
Vs.
Central Electricity Regulatory Commission ...Respondent(s)****Counsel for Appellant(s) : -****Counsel for the Respondent(s) : -****ORDER**

None for the Appellant.

List the matter on **16.03.2017.** In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**